

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 159 of 2013 & I.A. No. 327 of 2013

Dated : 22nd November, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

M/s. Arti Steels Ltd. ... Appellant(s)

Versus

**Odisha Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. Priyabrat Sahu for
Mr. Rutwik Panda for R-1
Mr. Raj Kumar Mehta
& Mr. Antaryami Upadhyay for
R2 & R3

ORDER

Heard the learned counsel for the respondent nos. 2 and 3.

Post the matter for further hearing on **02.12.2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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